

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No. 152/2021 in
OA No. 3617/2014**

This the 23rd day of September, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Gopi Chand
Age 64 years (Pensioner)
S/o Late Shri Vidya Ram
Retired from Ministry of Agriculture & Corporation
Govt. of India
R/o C-132/A, Gali No. 5, Bhajanpura
New Delhi

... Applicant

(through Advocate: Mr. Padma Kumar S)

Versus

Shri Sanjay Agarwal,
Secretary, Ministry Agriculture & Cooperation,
Govt. of India
Krishi Bhawan, New Delhi.

... Respondents

(through Advocate: Mr. Rajinder Nischal)

Item No. 31



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

It is not in dispute that pursuant to directions of this Tribunal in the aforesaid OA, the respondents have passed an order dated 31.08.2021. Sh. Padma Kumar S., learned counsel for the petitioner submits that the present Contempt Petition may be closed, however with liberty to the petitioner to challenge the said order dated 31.08.2021, if so required and advised.

2. In view of the aforesaid, the Contempt Petition is closed. Notices are discharged, however, with liberty to the petitioner, in accordance with law.

**(R.N. Singh)
Member (J)**

**(A. K. Bishnoi)
Member (A)**

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